Government of Jammu and Kashmir Department of Law, Justice and Parliamentary Affairs Civil Secretariat Srinagar/Jammu ****

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge (OIC) Litigation

> GOVERNMENT ORDER NO:-3365- JK (LD) of 2025 2025 DATED: - 24 -03

Sanction is hereby accorded to the appointment of Officer's of Police /Home Department as mentioned in annexure to this Government Order as Officer In charge Litigation (OIC) for the cases indicated against each including contempt petition, if any, pending before Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum

The terms and conditions of appointment of the OIC's shall be governed by the provisions of Government Order No.1673-JK (LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-(Achal Sethi)

Secretary to Government Dated: 24.03.2025

No:-LAW-OIC/03/2025

Copy to the:-

- 1. Learned Advocate General, J&K.
- 2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
- 3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
- 4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
- 5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
- 6. Principal Secretary to Government, Home Department,
- 7. Director Litigation, Srinagar/ Jammu.
- 8. Assistant Law Officer concerned
- 9. Officer In Charge Litigation (OIC).
- 10. Private Secretary to Chief Secretary for information of Chief Secretary.
- 11. Private Secretary to Secretary Law.
- 12. Incharge Website.
- 13. Government Order file.
- 14. Concerned file.

Assistant Legal Remembrancer

Annexure to the Government Order No. 3365 - JK (LD) of 2025 dated 24.03.2025

	Care Title	OIC
S.No 1	Case Title CRM(M) No. 601/2024 titled Abdul Rashid Sofi and others V/S UT of J&K and others.	Mr. Zahoor Ahmad, Dy. SP, Economic Offence Wing, Crime Branch, Srinagar Mr. Monish Kumar Under
2	WP(C) No. 2346 /2023 titled M/S Rakesh Sharma Versus UT of J&K and Others.	Secretary, Home Department. Mr. Monish Kumar Under
3	OA No. 43/2025 titled Raies Ahmad Mir Vs. UT of J&K & others	Secretary, Home Department.
4	WP(C) No. 364/2024 titled Zahoor Ahmad Dar and another Vs UT of J&K and others.	Mr. Siraj-Ud-Din-Shah DySP(M) ADO PHQ Contact No. 7006575860.

Regerages so